

ITEM NO.807

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 692/2019

TECH FOR ALL

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA

Respondent(s)

Date : 21-05-2019 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
(VACATION BENCH)

For Petitioner(s) Mr. T. Harish Kumar, Adv. (Mentioned by)

For Respondent(s)

UPON being mentioned by counsel the Court made the following
O R D E R

On mentioning, taken on board.

We are not inclined to entertain this writ petition, which is,
accordingly, dismissed.

Pending interlocutory application(s), if any, is/are disposed
of.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER